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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 211/9/NCLT/AHM/2017**

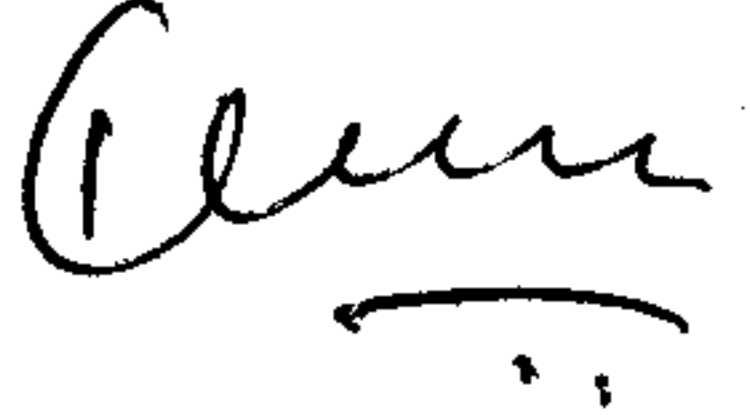
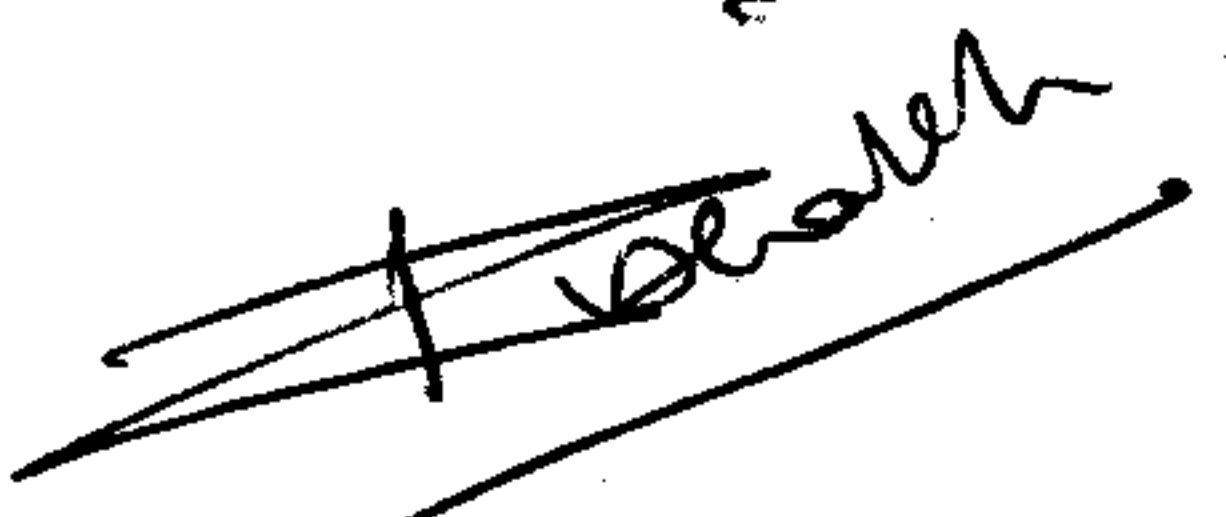
Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2018**

Name of the Company: Sanjay Shukla  
V/s.  
B P Food Products Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code


**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1. Vaibhavi Parikh. a.w.	} Advocate.	Res P.	
2. Kavan Kumar Mankad			
RISHABH GUPTA	ADVOCATE	PETITIONER	

**ORDER**

Advocate Mr. Rishabh Gupta is present for Operational Creditor/ Petitioner. Advocate Ms. Vaibhavi Parikh with Advocate Mr. Kavan Kumar Mankad are present for Respondent.

Since the related matter is already fixed on 13.07.2018, hence this matter also to be listed on same day i.e. 13.07.2018.

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**

Dated this the 14th day of June, 2018.